

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF BANGALORE BLUES ENTERTAINMENT INDIA PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Bangalore Blues Entertainment India Private Limited
2.	Date of incorporation of corporate debtor	June 15, 2012
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies – Bangalore
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U55101KA2012PTC064410
5.	Address of the registered office and principal office (if any) of corporate debtor	Vikas Tech Park, 1st Floor, #105, 1st A Cross Road, 5th Block, Koramangala Industrial Layout Bangalore, Karnataka – 560095
6.	Insolvency commencement date in respect of corporate debtor	April 13, 2023 (Order dated April 13, 2023 received on April 17, 2023)
7.	Estimated date of closure of insolvency resolution process	October 10, 2023 being 180 th day from Insolvency Commencement Date
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Indrajit Mukherjee Reg. No. IBBI/IPA-001/IP-P-01533/2018-2019/12450
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Flat No. B 405, Siddhivinayak Twins, Plot No. 9 Sector 17, Roadpali, Kalamboli, Navi Mumbai, Raigad, Maharashtra- 410218 Email id: indrajitmukherjee15@yahoo.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Office No. 502 A Wing, Shiv Chambers, Sector 11, CBD Belapur, Navi Mumbai, Maharashtra- 400614 Email id: cirpbbeipl@gmail.com
11.	Last date for submission of claims	April 30, 2023
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: (a) https://ibbi.gov.in/home/downloads (b) N.A. Physical Address: NA

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of the corporate insolvency resolution process of **Bangalore Blues**

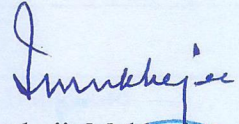
Entertainment India Private Limited on April 13, 2023 (the order was put in NCLT website on April 17, 2023).

The creditors of Bangalore Blues Entertainment India Private Limited, are hereby called upon to submit their claims with proof on or before **April 30, 2023** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 18th April, 2023
Place : Mumbai



Indrajit Mukherjee
Interim Resolution Professional
Bangalore Blues Entertainment India Private Limited
IBBI/IPA-001/IP-P-01533/2018-2019/12450

